Annexure-7

Name of the corporate debtor: Wearit Global Limited; Date of commencement of CIRP: 08.04.2022; List of creditors as on: 16/01/2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner of Commercial taxes	Government of West Bengal	20-04-2022	21,927.00	₹ 21,927	Statutory Dues	NA	Nil	Nil	Nil	0.00	0	
2	GST Department_Bilwara	Central GST	07-05-2022	13,22,26,931.00	₹ 13,22,26,931	Statutory Dues	NA	Nil	Nil	Nil	0.00	₹ -	
3	Commercial Tax Department_Indore	Government of Madhya Pradesh	29-12-2022	5,57,58,252.00	5,57,58,252.00	Statutory Dues	NA	NA	NA	NA	₹ -	₹ -	The claim was received from the said party after 90 days from Insolvency Commencement date. Therefore the same was not considered by IRP. However, pursuant to IBBI circular dated 18.09.2023 the claim is now under verification.
4	EPFO, Reginal Ofice, Chitrakoot Nagar, Udaipur	Ministry of Labour & Employment, Government of India	04-07-2023	44,45,486.00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ -	₹ 44,45,486.00	
5	Assistant Commissioner CGST & Central Excise, Indore	Central Government	16-12-2023	2,53,74,799.00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ 2,53,74,799.00	₹ -	Under Verification
6	Assistant Commissioner of Customs, NCLT Cell, TRC Export-ACC, Sahar, Mumbai	Central Government	28-12-2023	28,93,130.00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ 28,93,130.00	₹ -	Under Verification
7	Employee Provident Fund Organization	Government of Madhya Pradesh	04-01-2024	27,41,284.00	₹ -	Statutory Dues	NA	NA	NA	NA	₹ 27,41,284.00	₹ -	Under Verification